

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AD VICTORIAM VENTURES PVT LTD Date of Commencement of Liquidation: 04-01-2022; List of Stakeholders as on Date: 18-05-2022; Name of IP: Mr. Rakesh Kumar Singala; Process Number: 1; Last 5 digit of registration number: 11744

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2949461						NA
2	Liquidation costs incurred till date		632190						NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	135	21377968	135	21377690		278		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	33	38284347	33	38257531		26816		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		168	63243966	168	59635221	0	27094	0	